

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA**

**UNSTARRED QUESTION NO. 3638
TO BE ANSWERED ON AUGUST 10, 2023**

HOUSES UNDER PMAY-U

NO.3638. SHRI SAUMITRA KHAN:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the total number of houses constructed so far in urban areas under the Pradhan Mantri Awas Yojana-Urban (PMAY-U);**
- (b) the number of houses yet to be constructed/ acquired or purchased under PMAY-U in the State of West Bengal, district-wise;**
- (c) whether the expansion of PMAY-U has been planned to provide housing in urban areas in the future and if so, the details thereof; and**
- (d) whether the State Government of West Bengal is giving full cooperation in applying PMAY-U in West Bengal and if so, the details thereof?**

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)**

(a)to (d): Ministry of Housing and Urban Affairs (MoHUA) is implementing Pradhan Mantri Awas Yojana - Urban (PMAY-U) since June 2015 to provide all-weather pucca house with basic amenities to all eligible urban households of the country. As on 31st July 2023, 118.90 lakh houses have been sanctioned by the Ministry based on the project proposals submitted by States/Union Territories (UTs), out of which 112.30 lakh have been grounded and 76.02 lakh have been completed/delivered to the beneficiaries.

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States/UTs forward the proposals after approval of State Level Sanctioning and Monitoring Committee (SLSMC), headed by Chief Secretary of the State to Central Sanctioning and Monitoring Committee (CSMC) for consideration of release of Central Assistance including West Bengal.

Against the reported demand of 5.50 houses, a total of 6.83 lakh houses have been sanctioned for the State of West Bengal under PMAY-U. District wise details of houses sanctioned, grounded for construction and completed/delivered to the beneficiaries under the scheme in the State of West Bengal is at Annexure.

The scheme period of PMAY-U which was earlier upto 31.03.2022, has since been extended up to 31.12.2024, except Credit Linked Subsidy Scheme (CLSS) vertical of the scheme, to complete all the houses sanctioned without changing the funding pattern and implementation methodology.

**District wise details of houses sanctioned, grounded
for construction and completed so far in the State of
West Bengal under PMAY-U**

Sl. No.	Name of the District	Houses Sanctioned (Nos)	Houses Grounded (Nos)	Houses Completed (Nos)
1	Alipurduar	5,119	5,119	2,111
2	Bankura	11,756	10,080	7,258
3	Birbhum	39,962	34,224	20,406
4	Cooch Behar	14,700	13,277	6,855
5	Dakshin Dinajpur	11,290	10,532	4,670
6	Darjeeling	16,253	14,454	6,319
7	Hooghly	56,567	48,965	31,357
8	Howrah	35,893	35,820	29,701
9	Jalpaiguri	23,706	20,849	8,954
10	Jhargram	3,220	2,568	2,061
11	Kalimpong	2,868	2,261	1,259
12	Kolkata	30,647	28,765	26,445
13	Maldah	10,758	10,521	6,108
14	Murshidabad	61,093	56,650	26,487
15	Nadia	47,281	44,392	29,879
16	North 24 Parganas	1,37,068	1,24,482	74,622
17	Paschim Bardhaman	25,792	18,745	10,328
18	Paschim Medinipur	30,662	28,007	17,957
19	Purba Bardhaman	20,120	18,578	10,334
20	Purba Medinipur	26,763	19,235	13,981
21	Puruliya	13,313	11,616	6,003
22	South 24 Parganas	31,699	26,752	14,349
23	Uttar Dinajpur	26,047	23,713	10,178
Total		6,82,577	6,09,605	3,67,622